

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3040
TO BE ANSWERED ON 04.08.2016

ENVIRONMENT AND FOREST CLEARANCE UNDER PMGSY

3040. DR. RAVINDRA KUMAR RAY:
SHRI JANAK RAM:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether some proposals seeking environment and forest clearance under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are lying pending;
- (b) if so, the details thereof, State/UTwise;
- (c) whether your Ministry has raised this issue with the Ministry of Environment, Forest and climate change;
- (d) if so, the response of that Ministry thereto; and
- (e) the steps being taken by the Government to grant immediate approval to the projects lying pending?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)to(e): As per programme guidelines, Pradhan Mantri Gram Sadak Yojana (PMGSY) does not provide funds for land acquisition. The State Governments are responsible to certify and ensure that lands are available, free from all encumbrances, along the entire proposed alignment, for taking up the proposed road works under PMGSY. The State Governments are required to lay down guidelines for voluntary donation, exchange or other mechanisms to ensure availability of land for all proposed roads. The State Governments also process with the offices of Department/Ministry of Environment and Forests all cases of No Objection for utilization of forest land for PMGSY roads. Necessary support in this regard is also extended to the States by the Ministry. The issue of incomplete works due to want of forest clearance has been taken up by the Ministry with Chief Secretaries of the States advising them to convene joint meetings of Principal Secretary/Secretary of Environment and forest Department and Principal Secretary of nodal Department for PMGSY to expedite such matters.

State Governments have been advised to expedite details of projects pending due to forest clearance so that the matter can be resolved with Ministry of Environment & Forest.
